

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 77 of 2012 in
DFR No. 416 of 2012**

Dated : 29th February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

B.S.E.S. Rajdhani Power Ltd. ...Appellant (s)

Versus

Delhi Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur, Mr. Anupam Varma
Mr. Nikhil Sharma &
Mr. Aakash Sherwal
Counsel for the Respondent (s) : Mr. Ravi S.S. Chauhan,
Mr. Ranjan Mukherjee for with
Mr. K.M. Varma & Mr. R. Gautam
For DERC

ORDER

**I.A. No. 77 of 2012
(Condone delay Appl.)**

Issue notice. Mr. Ravi S.S. Chauhan takes notice on behalf of Respondent no.1 and Mr. M.G. Ramachandran takes notice on behalf of Respondent no. 2.

Post the matter on **12.03.2012.**

**(Rakesh Nath)
Technical Member
Ts/sm**

**(Justice M. Karpaga Vinayagam)
Chairperson**